50(EST)

Declaration of Assets and Liabilities

Year 2024 - 25

I, KANCHAN KUMARI , son/daughter/wife of ANTL COUPTA,

myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000	Adity 9	-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PMB-30,650/				_
(iii)	Bonds, Debentures and Shares in companies	83,50 /.				
(iv)	institutions, NSS, Postal	16,30,600 + 16,300/-) + 16,300/-) + 16,30,600/-				
(v)	Motor Vehicles (details of make, etc.)	-			-	
(vi)	Jewellery (give details of weight and value)	widing in fit includes photo 18 mil 1 so gm pho 51 me				
(vii)	Other assets, such as values of claims / interests	36,000 S100	er:		And the second s	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will eve to be indicated] Details of Immovable assets

so ha	[Note: Properties in joing ave to be indicated]	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
Sr.			Name of 51			
1)	- Location(s) - Survey number(s) - Extent (Total	Hoch Andrew Drifte Will-Su Suntur Babba	1			
	-Current market value	1200 59 6	ef			
(ii)	Non-Agricultural Land Location(s) Survey number(s) Extent (Total measurement)	faras Police & Cohan	pation (
	-Current market value	-12				
(iii)	Buildings' (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	An	ushal			
(v	formal SE	tions	all -		/ overdues to	public financi

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
No.	The state of the s	Department (2)	26,66,213.90/	
	(i) Loans from Banks	Indian Beink Pana		
a)	(ii) Loans from mancion			
	(iii) Government Dues: (a) dues to departments dealing with government			
	(b) dues to departments dealing with supply of			
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, If any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	F. Y. 2024, 25	61,566 F (Returnd-16,190)	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]			
	(III) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			

C. Personal De	etall	
GPF/CPF/PRAN No.	:-	1112 031 08405
Gender	:-	F (M/F)
Date of Birth	:*	05121993 (DD/MM/YYYY)
Class/Group	;-	(A/B/C)
Cadre	!-	Bihar Legislative Sondaniat Service. (Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)
Home District	1*	HAWAH
I hereby d knowledge and be		that the above details are true to the best of my

signature Kanchan kumari Name of Employee: KANCHAN KUMARI

Designation: ASSISTAINT SECTION DEFICER

Department: BIHAR LEGITS LATIVE ASSEMBLY SECRE-

Note:

Place: PATIMA

Date: 3.02-25....

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.